

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 43 OF 2005

M/S AIR LIQUIDE NORTH INDIA PVT. LTD

Appellant (s)

VERSUS

COMMNR. OF CENTRAL EXCISE, JAIPUR -I

Respondent(s)

(With appln(s) for stay and office report)

Date: 16/03/2011 This Appeal was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE MR. JUSTICE ANIL R. DAVE

For Appellant(s) Mr. Alok Yadav, Adv.
Mr. Monish Panda, Adv.
Mr. Rajesh Kumar, Adv.

For Respondent(s) Mr. R.P. Bhatt, Sr. Adv.
Mr. Rajiv Nanda, Adv.
Ms. Sunita Rani Singh, Adv.
Mr. B.K. Prasad, Adv.
Mrs Anil Katiyar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Alok Yadav, counsel appearing for the petitioner started his arguments at 2.20 p.m. and was still on his legs when the court rose for the day leaving the matter as part-heard.

(NAVEEN KUMAR)
COURT MASTER

(RENU DIWAN)
COURT MASTER